

७.४.४. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत निःशुल्क प्रति

off file

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

1/3

Copy of order dated 08.11.2000 passed in M.A. No. 29/99
in O.A. No. 54/99 .

HANS RAJ

VS.

UNION OF INDIA & ORS.

DATE OF ORDER :

08.11.2000

Mr. S.K. Malik, Counsel for the applicant.

Mr. Manoj Bhandari, Counsel for the respondents.

In view of the Order passed today in the OA 54/99,
the present MA has become infructuous and accordingly the
same is disposed of .

sd/-

(A.P. NAGRATH)
ADM. MEMBER.

sd/-

(A.K. MISRA)
JUDL. MEMBER.

प्रमाणित सही प्रतिलिपि

अनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर

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CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 22.02.99 passed in MA No. 29/99
in OA No. 54/99.

HANS RAJ

VS. UNION OF INDIA & OTHERS

Date of order

22.02.99

Mr. S.K. Malik, Counsel for the applicant.

Heard.

Issue notice to the respondents regarding admission
and the prayer for interim relief returnable on 5.3.99.
Notices shall be give dasti for service upon the respondents

Meanwhile, the respondents are directed to maintain
the status quo in respect of the applicant as of today
till the next date.

Sd/-

(GOPAL SINGH)
ADM. MEMBER

Sd/-

(GOPAL KRISHNA)
VICE CHAIRMAN.

Attested

22-02-99.

अनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर बेंच



Compaissal
22/2